NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

EP-17 (ND)2017 in C.P. of 124(ND)2016

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY:Sh. Anil Kumar Gupta V/s. Unitech Ltd. SECTION OF THE COMPANIES ACT: 424 of the Companies Act, 2013

S.NO. NAME

DESIGNATION

REPRESENTATION SIGNATURE

Present: Mr. Babanjeet Singh, Advocate for the Respondent

Order

At request of the Ld. Counsel for the Petitioner, the matter be adjourned to 23rd August, 2017.

(Ina Malhotra) Member (J)